

23/3

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/08	TP 08/16	Hearing	397- 398	M. Leela & 4 Ors. Vs. Chandra Spin-ning & Wvg. Mills P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. R.DHAYALAN  
For R. Vidhya Shankar  
0994333 4623

Counsel for  
Petitioners

  
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2. R. OM KUMAR  
998606 7062

Counsel for  
Respondents 4, 9 to 12

  
\_\_\_\_\_

3. R.U. Burchi  
9448844554

Counsel for  
1, 3, 6 and 7  
(TP 8/16) &

~~1, 3, 6 and 7~~  
~~(TP 8/16)~~

  
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P.T.O.

Counsel for petitioner is present. Counsels for all respondents, except R-8 are present. Heard counsel for Respondents No. 1,3,6 and 7 in part. For continuation list it on 10.04.2017.

Counsel for R- 1,3,6 and 7 has filed a memo to receive additional documents. For objections, if any on the memo to receive additional documents, list it on 10.04.2017.

  
MEMBER (J)

  
MEMBER (T)